

Sixteenth Loksabha

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Title: Statutory resolutions regarding increase in Tariff Rate of Basic Customs Duty (Motion Adopted)

HON. SPEAKER: Shri Piyush Goyal ji, please take up item nos. 49 and 50.

... (*Interruptions*)

**13 04 ½ hrs**

*At this stage, Shri Gaurav Gogoi and some other hon. Members  
came and stood on the floor near the Table.*

THE MINISTER OF RAILWAYS, MINISTER OF COAL, MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI PIYUSH GOYAL): I beg to move:

“In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of notification No. 43/2018-Customs, dated 10th April, 2018 which seeks to increase tariff rate of basic customs duty (BCD) on three tariff items covered under tariff sub head 0404 10 (Whey and modified Whey, whether or not concentrated or containing added sugar or other sweetening matter) and under tariff item 0404 90 00 (Other Whey) from 30% to 40%.”

“In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of notification No. 45/2018-Customs, dated 23rd May, 2018 which seeks to increase tariff rate of basic customs duty (BCD) on Walnuts in shell from 30% to 100% and increase tariff rate of basic customs duty (BCD) on Protein concentrates and textured protein substances from 30% to 40%.”

HON. SPEAKER: The question is:

“In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of notification No. 43/2018-Customs, dated 10th April, 2018 which seeks to increase tariff rate of basic customs duty (BCD) on three tariff items covered under tariff sub head 0404 10 (Whey and modified

Whey, whether or not concentrated or containing added sugar or other sweetening matter) and under tariff item 0404 90 00 (Other Whey) from 30% to 40%.”

“In pursuance of section 8A(1) of the Customs Tariff Act, 1975, read with sub-section (3) of section 7 of the said Act, this House hereby approves of notification No. 45/2018-Customs, dated 23rd May, 2018 which seeks to increase tariff rate of basic customs duty (BCD) on Walnuts in shell from 30% to 100% and increase tariff rate of basic customs duty (BCD) on Protein concentrates and textured protein substances from 30% to 40%.”

*The motions were adopted.*